NATIONAL POLICY FOR PROMOTION AND DEVELOPMENT OF RELIGIOUS HERITAGE

†2419. SHRI DULAL CHAND GOSWAMI:

Will the Minister of CULTURE be pleased to state:

(a) Whether the Government has formulated any National Policy for the promotion and development of historical and religious heritages of the country;
(b) if so, the details thereof;
(c) whether the Government has identified new historical and religious places in Bihar State during the last three years; and
(d) if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

(a) No, Sir. Under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 there are 3,693 centrally protected monuments declared as of National importance and looked after by Archaeological Survey of India (ASI). Amenities like drinking water, toilets, pathways, ramps, etc, besides facilities like Wi-Fi, cafeteria, interpretation centre, brail signage, etc. are provided based on requirement and availability of resources.

(b) Excavation Branch, ASI, Patna has undertaken excavation in the year 2018-19, at the Raniwas mound, at Kesaria, Dist. East Champaran which has revealed monastery structures and the site has archaeological potential. Identifying new historical places and their conservation is a continues process.

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